

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 189 OF 2017**

**Dated: 24<sup>th</sup> October, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Tamilnadu Generation & Distribution Corporation Ltd. ...Appellant(s)  
Vs.  
PPN Power Generating Co. Pvt. Ltd. & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Singh

Counsel for the Respondent(s) : Mr. Senthil Jagadeesan  
Ms. Sonakshi Malhan for R-1

**ORDER**

Learned counsel for the appellant seeks four weeks more time to file rejoinder. He may take steps to file the same on or before 22.11.2017 after serving copy on the other side.

List the matter on **04.01.2018.**

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**

*ts/kt*